

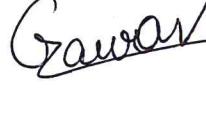
NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 129/17, IA 159/17 & IA 164/17 in CP(IB) No.66/BB/2017	-	For hearing	Rule-4 of IB	Axis Bank Ltd Vs Lotus Shopping Centres Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

1.	SHARAN A. KURREJA ANIMESH BISHT VARDaan AHALUWALIA	APPplicant IN CP/IB/66/BB/17	  
2.	THIRUVENGA DADAM . B.C MANIK B.T.	Respondent	 
3.	Gaurav S. Gaur	Impleading Appplicants	
4.	Sri P.P. Hegde	Impleading Appplicants	 P.T.O.

Counsel for petitioner is present. Counsel for respondent is present. We have heard the counsel for respondent in part. IA No.159/2017 and 164/2017 are taken up today.

For filing objections in IA No.159/2017 and for continuation list it on 12.12.2017 at 3.00 p.m.



MEMBER (J)



MEMBER (T)